CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

8.7.2009

CP 55/2008 (OA 433/2007)

Mr.C.B.Sharma, counsel for applicant. Mr.V.D.Sharma, counsel for respondents.

Learned counsel for the applicant submits that the respondents have complied with the direction issued by this Tribunal and as such he does not want to press this Contempt Petition.

In view of the submission made by learned counsel for the applicant, the Contempt Petition stands disposed of. Notices issued to the respondents are hereby discharged.

101 the applicant, the contempt lettern stands disposed of. Notices issued to the respondents are hereby discharged.

MEMBER (A)

(M.L.CHAUHAN) MEMBER (J)